

6

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM

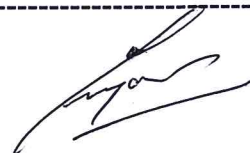
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/10/2016  
NAME OF THE PETITIONER(S) : AROMATIC INGREDIENTS PVT LTD  
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES +  
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T K BHASKAR  
PRIYADARSHINI . N  
KEERTHI  
SHWETHA

Counsel for Petitioner



2. THRIYAMBAK  
KANNAN

Counsel for Respondent



ORDER

Shri T K Bhaskar, counsel for petitioner present. Shri Thriyambak Kannan, counsel for respondents present. Counsel for petitioner filed rejoinder and furnished copy of the same to the other side. Time extended at their request for submitting final arguments. Put up on 15.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)